

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/4512/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Dipali Bhuyan,
Presiding Officer, STAT, Assam,
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 27th July, 2018.

Sub: **Casual Leave with station leave permission.**

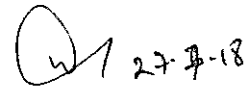
Refs:- Your letters No. MACT/2911/18 dtd. 25.07.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on on 27.07.2018 along with head quarter leave permission with your official allotted car w.e.f. the evening of 26.07.2018 till the morning at about 10 AM of 30.07.2018, has been granted / ~~rejected~~.

The Member, MACT No. 2, Kamrup, Guwahati, in her absence, the Member, MACT No. 3, Kamrup, Guwahati, will remain in-charge of your Court and Office.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

